

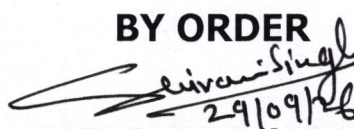
RAJASTHAN HIGH COURT, JODHPUR

:: ORDER ::

No. : 13/S.O./2026

Date : 29.09.2026

In supersession of order No. 06/S.O./2024 dt. 16.02.2024 issued earlier in this regard, Hon'ble the Chief Justice has been pleased to nominate **Hon'ble Mr. Justice Inderjeet Singh**, Judge, Rajasthan High Court, Jaipur Bench, Jaipur as Chairman of the Rajasthan High Court Legal Services Committee, Jaipur, under Section 8A of the Legal Services Authority Act, 1987 read with Regulations 3(4) and 4 of the Rajasthan State Legal Services Authority Regulations, 1999.

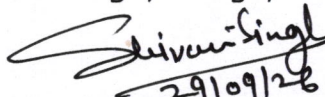
BY ORDER

REGISTRAR (ADMN.)

No. : Gen/XV/06/94 (sep) - II/ 2352

Date: 29.09.2026

Copy to :-

01. Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
02. P.S. to Hon'ble Mr. Justice Inderjeet Singh, Judge, Rajasthan High Court, Jaipur Bench, Jaipur.

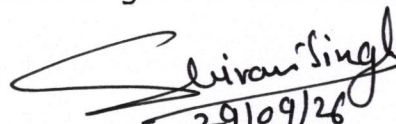

REGISTRAR (ADMN.)

No. : Gen/XV/06/94(sep)-II/ 2353

Date: 29.09.2026

Copy also to the following for information and necessary action:-

01. The Registrar General, Rajasthan High Court, Jodhpur.
02. All P.S. to Hon'ble Judges, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
03. All the Registrar, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
04. The Member Secretary, Rajasthan State Legal Services Authority, Rajasthan High Court Building, Jaipur.
05. The Director, Rajasthan State Judicial Academy, Jodhpur.
06. The Registrar -cum- CPC, Rajasthan High Court, Bench Jaipur for uploading the same on official website.
06. All Joint Registrar / Deputy Registrar, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
07. The Deputy Secretary, Rajasthan State Legal Services Authority, Jodhpur / Jaipur.


REGISTRAR (ADMN.)